

FAX : 011-26108426

REGISTERED / AD

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
CUSTOMS APPEAL BRANCH**

Dated: 05/09/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. AD/A/53326-53327/2016-CU[DB] dated 29/08/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 9C of the Customs Tariff Act, 1975.


Deputy/Asstt. Registrar (CUSTOMS Appeal Branch)

Application	Appeal	Name and Address of Appellant
1	AD/COD/51542/2014 AD/51309/2014	Piramal Enterprises Ltd Earlier Known As M/s Piramal Healthcare Ltd Is Situated At, 247business Park,a-wing,6th Floor,lbs Marg,vikhroli(west) MUMBAI MAHARASHTRA 400080
2	AD/53171/2014	Dsm Nutritional Product Ltd Wurmisweg 576, Ch-4303 Kaiseraugst, Switzerland

**Name and Address of
Respondent**

3&4
Designated Authority-Designated
Authority Directorate General Of Anti-
dumping And Allied Duties
1. Department Of commerce, Jeevan Tara
Building,4Th Floor, 5,Parliament Street
NEW DELHI 110001,2. UNION OF
INDIA MINISTRY OF FINANCE
SECRETARY - REVENUE
GOVERNMENT OF INDIA NORTH
BLOCK, NEW DELHI.

Other Appellants and Respondents as per Annexure

Copy To

5 Advocate(s) / Consultant(s):

**Economic LawS Practic At Delhi
OFFICE NO. 801 A, 8TH FLOOR
KONNECTUS TOWERS, TOWER A,
BHAVBHUTI MARG, OPP. AJMERI
GATE, NEW DELHI AILWAY
STATION, NEAR MINTO BRIDGE,
NEW DELHI-110002
CENTRE, BARAKHAMBA LANE,
NEW DELHI,**

**L. P. Asthana & Reena Khair
R - 163, IInd Floor,
Greater Kailash - 1,
New Delhi-110048**

**Rajesh Sharma (Advocate)
TPM CONSULTANTS, K-3/A SAKET,
NEW DELHI-110017**

6 Additional Party's Name & Address :

7 Bar Association, CESTAT, Delhi

8 Director Publications, Customs, Excise. I.P. Estate, Delhi

9 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp. ICICI Bank of Defence colony New Delhi-3

10 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

11 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

12 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

13 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

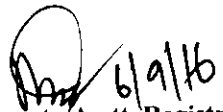
14 TaxIndiaOnline.com Pvt. Ltd., B-XI/8183, Vasant Kunj, New Delhi - 110070

15 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad – 38

16 The ICFAI society , 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

17 MS Knowlegde Processing Pvt. Ltd.(Taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

18 C.D.R. 19 Office Copy 20 Guard File


Deputy/Asstt. Registrar(CUSTOMS Appeal Branch)

IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
NEW DELHI, PRINCIPAL BENCH NEW DELHI

Date of Hearing/Decision: 29.08.2016

AD/COD/51542/2014 in Appeal No. AD/51309/2014
& AD/53171/2014

(Arising out of common Final Findings No. 15/07/2011-DGAD dated 21/08/2013 passed by the Designated Authority, Directorate General of Anti-Dumping Duties, and Notification No. 30/2013-Cus dated 13.11.2013 passed by the Ministry of Finance, Department of Revenue]

Piramal Enterprises Ltd.
DSM Nutritional Products Ltd.

Appellants

Vs.

UOI/DA

Respondent

Appearance:

For Appellant: Shri Parthasarathi Jha, Advocate for AD/51309/2014
Ms. Reena Khair, Sh. Rajesh Sharma and Ms. Rita Jha,
Advocates for AD/53171/2014

For Respondent: Shri Amit Singh, Advocate for DA
Shri Govind Dixit, DR for Revenue for AD/53109 & 53171/14

For Party: Ms. Reena Khair, Advocate
Shri Rajesh Sharma, Advocate
Ms. Rita Jha, Advocate
Shri Parthasarathi Jha, Advocate for AD/53171/2014

Coram: Hon'ble Mr. Justice (Dr.) Satish Chandra, President
Hon'ble Mrs. Archana Wadhwa, Member (Judicial)
Hon'ble Mr. B. Ravichandran, Member (Technical)

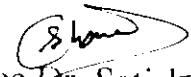
Per Justice Dr. Satish Chandra

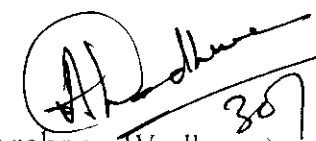
Final orders No 53326 - 53327/2016

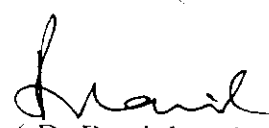
Heard both the sides.

2. On the joint request from both the sides for withdrawal of appeals, the appeals are dismissed as withdrawn.

[Order dictated & pronounced in open court]


(Justice Dr. Satish Chandra)
President


(Archana Wadhwa)
Member (Judicial)


(B. Ravichandran)
Member (Technical)